

National Company Law Tribunal

Allahabad Bench

CP NO. 76/2002

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

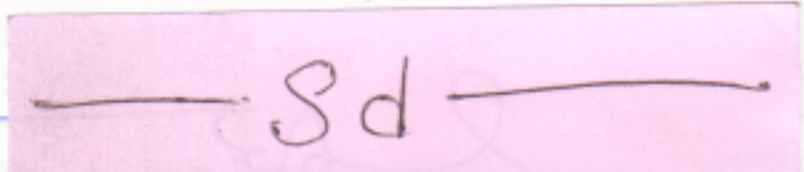
NAME OF THE COMPANY: Asvinda Mohan Jaisi vs Mohan Caserton Hotel Pvt Ltd  
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

**C.P No. 76/2002**

None for the parties. It is reported that connecting matter is still pending before the Lucknow Bench of Hon'ble Allahabad High court, wherein, the stay granted earlier is still continue. Hence, the matter is adjourned to 5<sup>th</sup> December, 2017.

The matter be listed on 5<sup>th</sup> December, 2017.



**H.P. Chaturvedi, Member(Judicial)**

Date: 06/11/2017

Typed by  
Jyoti